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Title: Need to establish District Disability Rehabilitation Centre for persons with disabilities in Chamarajanagar District, Karnataka.

*SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR): I would like to draw the kind attention of the Government towards sanction for the establishment of District Disability Rehabilitation Centre (DDRC) for persons with Disabilities in my Constituency i.e., Chamarajanagar District (Karnataka State).

Under District Disability Rehabilitation Centre for persons with Disabilities Schemes, 107 Districts are covered in India, out of which 4 DDRCs are to be launched in Mysore, Gadag, Haveri and Raichur in Karnataka State. The Government of Karnataka provides Rs.30.00 lakhs for administration and another Rs.50.00 lakhs could be mobilized under ADIP Scheme for aids and appliances.

Chamarajanagar Lok Sabha Constituency is a "Reserved Constituency" and it is one of the most backward Districts in Karnataka, according to Dr. Nanjundappa's Committee report on redressal of "Regional Imbalance" and ranked 25th in the State Human Resource Development Index. Population of SC/ST category in this District is about 40%. In Chamarajanagar District, there are around 30,000 disabled and they need various rehabilitation services. For the reasons explained above, I humbly request the Union Government to sanction the establishment of District Disability Rehabilitation Centre for persons with Disabilities in Chamarajanagar District (Karnataka) so that various rehabilitation services could be provided to disabled persons of my Constituency.